

# REPORTS OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SECOND LOK SABHA

Sixty Seventh Report



LOK SABHA SECRETARIAT  
NEW DELHI

1960

*Price 0.20 nP.*

COMMITTEE ON PRIVATE MEMBERS BILLS  
AND RESOLUTIONS

Sixty Seventh Report

On behalf of the Committee on Private Members' Bills and Resolutions, I, having been authorised by the Committee present on their behalf, this their Sixty-seventh Report.

2. The Committee met on the 17th August, 1960 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 19th August, 1960.

3. The Members whose resolutions had been included in the List of Business for the 19th August, 1960 had been invited to present their views on the resolutions before the Committee. Shri Indrajit Gupta attended the sitting.

4. The Committee recommend the allocation of time as follows:-

- |       |   |          |
|-------|---|----------|
| (1)   | Resolution regarding Dissemination of news and views by newspapers.                 | 2 hours  |
| (2)   | Resolution regarding Nationalisation of coal mines.                                 | 2 hours  |
| (3)   | Resolution regarding New marking system of voting.                                  | 2 hours  |
| (4)   | Resolution regarding Abolition of contract system in Military Engineering Services. | 1½ hours |
| (5)   | Resolution regarding Removal of caste distinctions.                                 | 1½ hours |
| ✓ (6) | Resolution regarding Compulsory life insurance for every earning citizen.           | 1½ hours |

The 17th August, 1960  
Sravana 26, 1882 (Saka)

AMAR SINGH SAI GAL